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Title: Election of four members to the Central Silk Board.

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to move:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to other provisions of the said Act."

The motion was adopted.

MR. SPEAKER: According to the rules, I come to the next item which is Calling Attention. Now, there is a request from some hon. Members to raise one matter. I have permitted it subject to your consent, that is, those whose names are in the Calling Attention. That relates to the killing of some people by ULFA militants in Assam. If you agree, I take it. There is only one issue.

...(Interruptions)

Please wait for my observation. There is only another issue of which some agitation was shown this morning. But I have requested them for a proper and structured discussion. I shall consider a separate notice. Please give it. I will allow it tomorrow.[\[R11\]](#) It will be a full discussion by way of Call Attention.

...(Interruptions)

MR. SPEAKER: You just give a notice. Your name will be included. Please wait. I am allowing this matter to be raised because of its importance.

12.05 hrs.